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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 4036/2014 & IA No. 26288/2014

SUPER CASSETTES INDUSTRIES PVT LTD Plaintiff
Through Ms.Prachi Agarwal, Advocate

versus

JIA NEWS CHANNEL Defendant
Through None

**CORAM:
HON'BLE MS. JUSTICE HIMA KOHLI**

% **ORDER**
01.10.2015

1. Learned counsel for the plaintiff states that the parties have been able to arrive at an out of court settlement during the pendency of the present suit. She therefore seeks leave to withdraw the present suit.

2. Leave, as prayed for, is granted. The suit is dismissed as withdrawn, along with pending application.

HIMA KOHLI, J

OCTOBER 01, 2015

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